persistent efforts have succeeded in securing release and repatriation of 2133 Indian prisoners, including fishermen, from Pakistan's custody since 2014. This includes release and repatriation of 20 Indian fishermen on 6 January, 2020.

(b) As per available information, the number of Indian nationals and believed to be Indian nationals, including fishermen, in the custody of other neighbouring countries of India are as follows:—

Sl. No	o. Country	No. of Indian Prisoners
1.	Bangladesh	95*
2.	Bhutan	95
3.	China	248
4.	Sri Lanka	108
5.	Maldives	16
6.	Myanmar	112
7.	Nepal	886

^{*}Of these 95, Bangladesh Court has ordered the release of 23 fishermen.

The Government, upon receipt of reports of apprehension of Indian citizens or fishermen, immediately takes up the matter with the host country through diplomatic channels and seeks consular access with the view to expedite nationality verification and their early release and repatriation. The Indian Missions keep in constant touch with the authorities in the foreign countries concerned and provide consular assistance to the apprehended Indian nationals. Pending their release and repatriation, the authorities in the foreign governments are requested to ensure the safety, security and well-being of the Indian prisoners and fishermen in their custody.

Working staff in JNU

542. SHRI K. SOMAPRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details and total number of teaching, non-teaching, daily wages and contract basis working staff of Jawaharlal Nehru University (JNU), New Delhi; and
- (b) the details and total number of teaching, non-teaching, daily wages and contract basis working staff belonging to SC and ST categories in JNU at present with percentage of total strength?

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THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Jawaharlal Nehru University (JNU) has informed that as on 31.12.2019 there are 567 faculty members appointed on regular basis and 4 on contractual basis. There are 1004 regular non-teaching staff and 1345 are outsourced. 68 (12%) faculty members belong to Scheduled Caste and 23 (4%) belong to Scheduled Tribe. As regards non-teaching staff, 245 (24.04%) belong to Scheduled Caste and 64 (6.37%) belong to Scheduled Tribe.

Reservation for SCs/STs in ICSSR funded institutions

- 543. SHRI RAKESH SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- whether Government is aware that many autonomous institutions funded/ aided by the Indian Council of Social Sciences Research (ICSSR) have not implemented reservation for the SCs and STs in both academic and non academic posts till 2013;
- (b) if reservation was not implemented then what actions are being taken against such institutions;
- since when the reservation policy was not applied and the names of such institutions; and
- (d) who headed such institutions between 2009 to 2014 when they violated reservation policy?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Government has established Indian Council of Social Science Research (ICSSR), New Delhi for promotion of research in Social Sciences, which further provides partial Grant-in-Aid to its Research Institutes for the same purpose. Therefore, all administrative matters like implementation of reservation policy, etc. in these research institutes are not directly dealt by the government. However, to examine the issue of non-implementation of reservation policy in its Research Institutes, ICSSR, New Delhi constituted a Committee in year 2015-16. Further, compliance of reservation policy in all the research institutes has been made one of the conditions while issuing Grant-in-aid by ICSSR, Delhi.

(c) and (d) The details of research institutions and their Heads, where the reservation policy was not implemented between year 2009 to year 2014 are given in the Statement.